

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT 1)
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL
COMPANY LAW TRIBUNAL, HELD ON 22.10.2020 AT 10.30 AM .THROUGH VIDEO
CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/691/IB/2020 IN
PETITION NUMBER : IBA/393/2020
NAME OF THE PETITIONER : TVS AUTOMOBILES SOLUTIONS PVT LTD
NAME OF THE RESPONDENTS : KPN TRAVELS INDIA PVT LTD
UNDER SECTION : RULE 11 OF NCLT

S.No.	Name (in Capital)	Represented by	Signature
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SPECIAL BENCH (COURT 1)
CHENNAI

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APPLICATION NUMBER :
PETITION NUMBER : IBA/393/2020
NAME OF THE PETITIONER : TVS AUTOMOBILES SOLUTIONS PVT LTD
NAME OF THE RESPONDENTS : KPN TRAVELS INDIA PVT LTD
UNDER SECTION : RULE 13 OF NCLT

S.No.	Name (in Capital)	Represented by	Signature
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IA/691/IB/2020 IN IBA/393/2020

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IBA/393/2020

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ORDER

Counsel for Applicant Mr. Krishna Srinivasan is present through video conferencing mode. Counsel for Respondent Mr. Harikrishnan is also present through video conferencing mode.

Counsel for Respondent states that a copy of the Application has not been served on him. The Applicant is directed to serve the same to the Respondent. Vide order dated 16.10.2020, this Adjudicating Authority has directed the Petitioner

"to produce the ledger accounts of the Corporate Debtor maintained in the Books of Accounts commencing from the initial transaction to as of date duly certified by the Chartered Accountant reflecting all the invoices raised therein as well as the receipts made by the Corporate Debtor in relation to the said account, as from the present submissions we are unable to ascertain the payments made by the Corporate Debtor as well as the invoices herein year after year and as to whether the debt and the claim are within Limitation."

The Applicant has not complied with the said direction of the Adjudicating Authority.

List this matter on **04.12.2020** for compliance by the Applicant to the above order as well as for filing counter by the Respondent.


-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

ghk